

Cases Identified to be taken up in NLA on 08-09-2018

| Proforma A | | |
|-------------------|--|---|
| | Name of the District Authority | |
| S. No | Type of Cases (Categories) | Pre-litigation Cases |
| 1 | NI Act cases u/s 138 | |
| 2 | Bank Recovery Cases | |
| 3 | BSNL | 1974 |
| 4 | Electricity Bills & Water Bills (excluding non-compoundable) | 291 |
| 5 | Others (Criminal Compoundable, Matrimonial and other Civil Disputes, please specify) | |
| | Total | 2265 |
| Proforma B | | |
| S. No | Type of Cases (Categories) | Pending Cases (Reflecting on NJDG) |
| 1 | Criminal compoundable cases | |
| 2 | MV Act Cases | 06 |
| 3 | Forest Cases | 42 |
| 4 | MACT cases | 05 |
| 5 | Labour dispute cases | |
| 6 | Electricity Bills & Water Bills (excluding non-compoundable) | 06 |
| 7 | Matrimonial disputes | |
| 8 | Land Acquisition Cases | |
| 9 | Service matters relating to pay and allowances and retiral benefits | |
| 10 | Revenue Cases (pending in District Courts and High Courts only) | |
| 11 | Other civil cases (rent, easmentay rights, injunction suits, specific performance suits) etc (please specify the category) | |
| 12 | Final Form Cases | |
| 13 | Other Misc. Cases | 28 |
| | Total | 87 |

Secretary
DLSA, Khunti

8/9/18.